

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 259**  
**144(ND)2012**

**IN THE MATTER OF:**

**M/s. Pitambara Books Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs.**

**M/s. Fortune Developers International  
Pvt. Ltd & Ors**

... **Respondent**

**Under Section: 397/398**

**Order delivered on 24.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

Ms. Nalini Advocate for the Petitioners

**ORDER**

Renotify this case on 05.05.2021



**(T.S. SINGH)  
COURT OFFICER**